


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.75/BB/17	-	Hearing	Rule 6 of IB	ILC Iron & Steel Pvt Ltd Vs Udayakrishna Steel Rolling Mills

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
26	SHALINI A. HASINAL 9480014128	Operational Creditor	

The matter is listed today for hearing with regard to the objections raised by the Registry about the maintainability of this petition before this Tribunal.

Heard the counsel for petitioner.

List it for consideration on 04.09.2017.


MEMBER (J)